

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.68 of 2017 (SZ)**

Appellant(s)

Respondent(s)

Tandur Citizens Welfare Society  
Rep. by its President,  
Rajgopal Sarada  
No.7/7/52/4A Gomthikunj, Tandur  
Rangareddy District, Telangana

Vs Government of Telangana  
Rep. by its Secretary,  
Mines & Geology Department  
Secretariat, Hyderabad and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Swaminathan Law Associates  
T.Hemalatha, R.Mohandoss  
K.Thirunavukarasu, & P.R.S.Thamizhmaran

Mrs.Yasmeen Ali for R1

Note of the Registry	Orders of the Tribunal
Item No.21	<p>Date: 21<sup>st</sup> December, 2017</p> <p>The application is listed for final arguments. Learned counsel appearing for the applicant prays time.</p> <p>List the matter on 06.02.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>